

**Scheme for payment of honorarium to the
Pradhan Samajpati of the indigenous Tribal
Community of Tripura:-**

TRIPURA GAZETTE

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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
TRIBAL WELFARE DEPARTMENT

No.F.16-199/TW/PME/2020-21/14408

Dated, Agartala, the 03 / 10 / 2020.

NOTIFICATION

Sub: - Scheme for payment of honorarium to the Pradhan Samajpati of the indigenous Tribal Community of Tripura.

There are 19 tribes in Tripura. Every tribe has number of sub tribes or communities. For example, Halam tribe has 12 nos. sub tribes or communities viz. Bongcher, Chorei, Dab, Kaipeng, Kaloi, Karbong Lengui, Molsom, Ranglong, Rupini, Sakachep and Thangachep. The Halam tribes are also called Baro Halam because it is a group of 12 Nos. communities. Each Tribal Community runs its own affairs. At village level, each Community has a Community Body known by different names. Each village Level, Community Body, is headed by a Community Headman. Each Community calls their Village Community Headman in different term. Each Community also has Apex Community Body, headed by the Chief Community Headman of the Community. Since every Community called their Community Headman in a different nomenclature, in order to have common title, the State Government therefore termed the Village Level Body Community Headman as "**Samajpati**" and the Apex Body Community Headman as "**Pradhan Samajpati**" for the purpose of this scheme.

Every Headman of the Village Level Community Body is elected/ selected / nominated by the Community for certain period of term as per their tradition and accordingly the Headman holds the position of the Community Headman of the particular Village Level Community Body for a fixed term. He/she can be re-elected/ selected/ nominated as prescribed by the Community. Similarly, every Chief Community Headman of Apex Community Body is also elected/ selected/ nominated by the Community for certain period / term and accordingly the Chief Community Headman also holds the position of Chief Community Headman of the Apex Community Body for a fixed term. He/she can be re-elected/ selected/ nominated as prescribed by the Community.

The Chief Community Headman of each tribe administers justice as per Community tradition amongst the Community, maintains peace and harmony, settles intra and inter Community disputes and local problem through the Village Level Community Body i.e through the Headman of the Village Level Community Body. The Chief Community Headman co-ordinates and supervises the functioning of all Village Level Community Body. In this way, the Chief Community Headman plays a very important role and contributes significantly for the maintenance of order in the Community. They all perform their assigned duties voluntarily.

In order to appreciate the important role played and contribution made by the Samajpatis (Community Headman) to the society as well as to the Community and to encourage them in their endeavour, the state government has decided to recognize the Pradhan Samajpati (Chief Community Headman) of Indigenous Tribal Communities by granting honorarium @ Rs. 2000/- per month.

2. **Procedure for granting of the honorarium of the Pradhan Samajpati:**


Since it is decided to grant honorarium only to recognized Pradhan Samajpati, the concerned Pradhan Samajpati may apply for the recognition as Pradhan Samajpati of the concerned Community in the prescribed format (enclosed Annexure-I) to the Director, Tribal Welfare Department, Government of Tripura. A Scrutiny Committee, to be constituted for this purpose, shall examine the claim and recommend the claim for recognition as Pradhan Samajpati for the particular Community, in case there are more than single claim for the Pradhan Samajpati from same Community. The Scrutiny Committee may also examine any case suo-moto, if no application is made for any Community. If any Community leader demits the office, it shall be the responsibility of the Secretary of the concerned Community to inform the Tribal Welfare Department at the earliest.

The Director, Tribal Welfare Department, Government of Tripura shall issue certificate of recognition to the Pradhan Samajpati, in prescribed format (enclosed Annexure-II), of that particular Community. From the date of recognition, he/she shall be granted honorarium @ Rs. 2000/- per month to the Pradhan Samajpati till he / she holds the position of Pradhan Samajpati of the Community. The term of office of Pradhan Samajpati shall be as prescribed by the Community. However, the recognition may be terminated at any stage for failure to discharge the assigned responsibilities. The claim for recognition of Pradhan Samajpati shall be supported by the resolution of the Community or certificate of Election to the issued by the competent authority of the Community.

3. Duties and responsibilities of Pradhan Samajpati:

The Pradhan Samajpati of the Community shall perform the following duties and responsibilities:-

- a. Help administration in maintaining peace and social harmony among the Community
- b. Help administration in settlement of intra and inter Community disputes.
- c. Promotion of games and sports /culture activities etc. in the Community.
- d. Protection of Government properties like Government establishment
- e. Identify the criminals and report to police whenever stranger/suspicious person are identified
- f. Helping the Government departments in implementing their programmes as and when required
- g. Any other responsibility assigned by the Tribal Welfare Department or District Administration.


(N. Darlong, IAS)
Secretary to the
Govt. of Tripura

Annexure - I

Affix self
attested
passport size
photograph

To
The Director,
Tribal Welfare Department,
Government of Tripura,
Gorkhabasti, Agartala,
Tripura.

Sub: - Request for recognition as Pradhan Samajpati of Community of
..... Tribes and sanction of honorarium- thereof
Sir,

In pursuance of the Notification No. dated of the Tribal
Welfare Department, Government of Tripura I am to inform you that I have been elected /selected /
nominated as Pradhan Samajpati i.e. Chief Community Headman of Community of
..... Tribes. Copy of certificate of Election to the post of Pradhan Samajpati issued by the
competent authority of the community/ Resolution of the community entrusting me to the position of
Pradhan Samajpati i.e. Chief Community Headman is enclosed herewith for your doing the needful.

I, further request to you for granting of recognition as Pradhan Samajpati of
Community of Tribes and sanction of honorarium for holding the same position. My
particulars are given below:-

1. Name :-
2. Father's name :-
3. Village :-
4. P.O :-
5. Name of Block :-
6. Name of Sub Division :-
7. Name of District :-
8. Bank Account No. :-
9. Bank IFSC Code No. :-
10. Aadhar Card No./Voter ID Card No. :-
11. Date of Birth :-
12. Date of holding the position :-
13. Tenure of the position of Pradhan Samajpati: years w.e.f/...../.....
14. Contact No. /Mobile No.

Yours faithfully

Date/...../.....

Sri / Smt.

Pradhan Samajpati
(Chief Community Headman)
..... Community
..... Tribes

CERTIFICATE OF RECOGNITION

Sri/Smt.....
S/D of
of Village..... under..... Sub-Division
of..... District, Tripura is recognized as Pradhan Samajpati
(Chief Community Headman) of Community
of..... Tribes from this day the/...../2020.

This is also certified that Sri/Smt shall
be entitled for payment of honorarium @ Rs 2000/- (Rupees two thousand) only per month
till he/she hold the position of the Pradhan Samajpati of
..... Community as prescribed by the community.

Photograph
affixed
Passport size

Director
Tribal Welfare Department
Government of Tripura

To

1. Sri/Smt..... S/D of of village
..... P.O..... Block
under..... District, Tripura. He/ She is requested to submit advance
receipt of the payment for the honorarium in the format enclosed every month through
the Sub-Divisional Welfare Officer.
2. The Secretary..... Community of Tribes of
village..... P.O..... Block
Sub Division District
Tripura for information.

To
The Director,
Tribal Welfare Department
Government of Tripura
Gurkhabasti, Agartala,
Tripura

Sub:- Receipt for payment of Honorarium of Pradhan Samajpati of
Community of Tribes for the month of
....., 2020.

Sir,

I, Sri / Smt S/D of
..... of Village Block
..... Tripura hereby acknowledge receipt the payment of
the honorarium of Rs. 2000/- (Rupees two thousand) only for holding the position of the
Pradhan Samajpati of Community of
..... Tribes for the month of , 2020.

Dated//

Sri/Smt
S/D of
Pradhan Samajpati
..... Community of
..... Tribes